

- 199 in Gazette of India dated the 2nd May, 1970.
- (ii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1970, published in Notification No. S. R. O. 201 in Gazette of India dated the 2nd May, 1970.
- (iii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Fifth Amendment) Regulations 1970, published in Notification No.S.R.O.209 in Gazette of India dated the 9th May,1970.
- (iv) The Naval Ceremonial, Conditions of Service and Miscellaneous (Forth Amendment) Regulations, 1970 published in Notification No. S.R.O. 229 in Gazette of India dated the 16th May, 1970.
- (v) The Navy Leave Regulations, 1970, published in Notification No. S. R. O. 285 in Gazette of India dated the 27th June, 1970.
- (vi) The Naval Ceremonial, Conditions of Service and Miscellaneous (Sixth Amendment) Regulations, 1970, published in Notification No. S. R. O. 329 in Gazette of India dated the 18th July, 1970.
- (vii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Seventh Amendment) Regulations 1970, published in Notification No. S. R. O. 330 in Gazette of Indian dated the 25th July, 1970. [*Placed in Library. S.e. No. LT—3692/70*]
- (i) The Naval Ceremonial, Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1969, published in Notification No. S. R. O. 309 in Gazette of India dated the 1st November, 1969.
- (ii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Third Amendment) Regulations, 1970, published in Notification No. S. R. O. 1E in Gazette of India dated the 21st February, 1970,
- (iii) The Navy (Discipline and Miscellaneous Provisions) Frst Amendment Regulations, 1970 Published in Notification No. S.R.O. 126 in Gazette of India dated the 28th February, 1970. [*Placed in Library See. No. L.T.—3339/70*]

ANNUAL REPORT OF THE PERMANENT  
INDUS COMMISSION

सिचाई तथा विद्युत मंत्रालय में उपमंत्री (श्री सिद्धेश्वर प्रसाद) : अध्यक्ष महोदय, मैं स्थायी सिन्धु आयोग के 31 मार्च, 1970 को समाप्त हुए वर्ष के वार्षिक प्रतिवेदन की एक प्रति सभा-पटल पर रखता हूँ। [पंचालय में रख दिया गया। देखिए संख्या LT—3693/70]

ANNUAL REPORT ETC. OF THE BHARAT  
EARTH MOVERS LTD.

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Bharat Earth Movers Limited, Bangalore, the year 1968-69 along with the Audited Accounts and the comments of the controller and Auditor General thereon, under

I beg to relay on the Table a copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957 :—

sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library See No. LT-3694/70]

AUDIT REPORT, RAILWAYS, 1970, APPROPRIATION ACCOUNTS, RAILWAYS, 1968-69, ETC.

वित्त मंत्रालय में राज्य मंत्री (श्री बिद्या चरण शुक्ल) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा-पटल पर रखता हूँ :—

- (1) राजभाषा अधिनियम, 1963 की धारा 3 की उपधारा 3 (दो) के साथ पठित संविधान के अनुच्छेद, 151 (1) के अन्तर्गत रेलवे का लेखा परीक्षा प्रतिवेदन 1970 (हिन्दी संस्करण) की एक प्रति। [प्रंथालय में रख दिया गया। देखिए संख्या LT—3736/70]
- (2) वर्ष 1968-69 के लिए रेलवे के विनियोग लेखे, भाग 1—समीक्षा (हिन्दी संस्करण) की एक प्रति। [प्रंथालय में रख दिया गया। देखिए संख्या LT—3737/70]
- (3) वर्ष 1968-69 के लिए रेलवे के विनियोग लेखे, भाग 2—विनियोग लेखे का ब्यौरा (हिन्दी संस्करण) की एक प्रति। [प्रंथालय में रख दिया गया। देखिए संख्या LT—3738/70]
- (4) वर्ष 1968-69 के लिए रेलवे के ब्लाक लेखे (पूँजीगत विवरण सहित जिसमें ऋण सम्बन्धी लेखे शामिल हैं), तुलनापत्र तथा लाभ और हानि लेखे (हिन्दी संस्करण) की एक प्रति। [प्रंथालय में रख दिया गया। देखिए संख्या LT—3739/70]

STATEMENT *re*. AUDIT REPORT OF THE RUBBER BOARD, NOTIFICATION UNDER THE EXPORT (QUALITY CONTROL AND INSPECTION) ACT AND AUDITED ACCOUNTS OF THE TEXTILES COMMITTEE

वैदेशिक व्यापार मंत्रालय में उपमंत्रो (श्री राम सेवक) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ—

- (1) रबड़ बोर्ड के वर्ष 1967-68 की लेखे सम्बन्धी लेखा परीक्षा प्रतिवेदन को सभा पटल पर रखने में हुए विलम्ब के कारणों का एक विवरण [प्रंथालय में रख दिया गया। देखिए संख्या LT—3695/70]
- (2) निर्यात (किस्म नियन्त्रण तथा निरीक्षण) अधिनियम, 1963 की धारा 17 की उपधारा (3) के अन्तर्गत तली हुई मछली का निर्यात (निरीक्षण) नियम, 1970 (हिन्दी तथा अंग्रेजी संस्करण), जो दिनांक 5 जून, 1970 के भारत के राजपत्र में अधिसूचना संख्या एस० ओ० 2138 में प्रकाशित हुए थे। [प्रंथालय में रख दिया गया। देखिए संख्या LT—3696/70]
- (3) वस्त्र समिति अधिनियम, 1963 की धारा 13 की उपधारा (4) के अन्तर्गत वस्त्र समिति के वर्ष 1967-68 के लेखा परीक्षित लेखे (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति। [प्रंथालय में रख दिया गया देखिए संख्या LT—3697/70]

ANNUAL ACCOUNTS OF THE WEST BENGAL STATE ELECTRICITY BOARD 1968-69

श्री सिद्धेश्वर प्रसाद : अध्यक्ष महोदय मैं